GOLLO & BTEER Dv. No. 17/9/

HOME II Branch No. 20r Din 2119

151 2011

#### CHANDIGARH ADMINISTRATION DEPARTMENT OF INDUSTRIES

No. 219-GOI-(Part-I)-HII(3)-2015/ /9570 Dated, Chandigarh the 1.6/ 9. 2015

#### ORDER

(I) Chandigarh Public Procurement Policy for Micro and Small Enterprises (MSEs) Order, 2015

Whereas, the Secretariat, Departments, Boards, Corporations, Societies, Institutions, Public Sector Undertakings in Union Territory of Chandigarh shall procure minimum of 20 per cent of their annual value of goods or services from Micro and Small Enterprises;

(2) And whereas, the Public Procurement Policy shall apply to Micro and Small Enterprises registered with District Industries Center or Khadi and Village Industries Board or any other body specified by Ministry of Micro. Small & Medium Enterprises;

(3) And whereas, the Public Procurement policy rests upon core principles of competitiveness, adhering to sound procurement practices and execution of order for supply of goods or services in accordance with a system which is fair, equitable, transparent, competitive and cost effective;

(4) And whereas, for facilitating promotion and development of micro and small enterprises, the State Government may, by Order notify from time to time, preference policies in respect of procurement of goods and services, produced and provided by micro and small enterprises, by the Secretariat, Departments or its aided institutions and public sector enterprises in the Union Territory of Chandigarh.

(5) Now, therefore, in exercise of the powers conferred in section 11 of the Micro, Small and Medium Enterprises Development (MSMED) Act 2006 the Administrator, UT, Chandigarh, by order, notifies the Public Procurement Policy (hereinafter referred to as the Policy) in respect of procurement of goods and services, produced and provided by micro and small enterprises by the Secretariat, Departments, Boards, Corporations, Societies, Institutions, Public Sector Undertakings in Union Territory of Chandigarh.

#### (II) Short title and commencement

- (1) This Order is titled as the, 'Chandigarh Public Procurement Policy for Micro and Small Enterprises (MSEs) Order, 2015
- (2) It shall come into force from the date of its publication in official gazette.

# (III) Mandatory procurement from Micro Small and Enterprises:-

(1) The Secretariat and every Department, Board, Corporation, Society. Institution, Public Sector Undertaking in Union Territory of Chandigarh shall set an annual goal of procurement of products from Micro and Small Enterprise from the financial year 2015-16 and onwards, with the objective of achieving an overall procurement of minimum of 20 per cent of total annual purchases of products produced and services rendered by Micro and Small Enterprises in the year.

(2) Annual goal of Procurement also include sub – contracts to Micro and Small Enterprises by large enterprises and consortia of Micro and Small Enterprises formed by the Industries Department, UT. Chandigarh.

(3) After a period of one year from the date of publication of this order, overall procurement goal of minimum of 20 percent shall be made mandatory.

(4) The Secretariat, Departments, Boards, Corporations. Societies, Institutions, Public Sector Undertaking in Union Territory of Chandigarh which tail to meet the annual goal shall substantiate with reasons to the Review Committee headed by the Secretary Industries, Chandigarh Administration constituted in Union Territory of Chandigarh under this policy.

(IV) Special provision for Micro and Small Enterprises owned by Scheduled Castes or Scheduled Tribes: - Out of 20 percent target of annual procurement from Micro and Small Enterprises, a sub -target of 20 per cent (i.e. 4 per cent out of 20 per cent) shall be earmarked for procurement from Micro and Small Enterprises owned by the Scheduled Caste or the Scheduled Tribe entrepreneurs. Provided that, in event of failure of such Micro and Small Enterprises to Participate in tender process or meet tender requirements and L1 Price, 4 percent sub-target for procurement earmarked for Micro and Small Enterprises owned by Scheduled Caste or Scheduled Tribe entrepreneurs shall be met from other Micro and Small Enterprises.

# (V) Reporting of targets in Annual Reports: -

- (1) The data on Government Procurement from Micro and Small Enterprises is vital for strengthening the Policy and for this purpose, the Secretariat and every Department, Board, Corporation, Society, Institution, Public Sector Undertaking in Union Territory of Chandigarh shall report goals set with respect to procurement to be met from Micro and Small Enterprises and achievement made thereto in their respective Annual Reports.
- (2) The annual reports shall facilitate in better understanding of supports being provided by the Secretariat and other Departments, Boards, Corporations, Societies, Institutions, Public Sector Undertakings in Union Territory of Chandigarh to Micro and Small Enterprises.

### 6. Price quotation in tenders:--

- (1) In tender, participating Micro and Small Enterprises quoting price within price band of L1 +15 per cent shall also be allowed to supply a portion of requirement by bringing down their price to L1 price in a situation where L1 price is from someone other than a Micro and Small Enterprises and such Micro and Small Enterprises shall be allowed to supply up to 20 per cent of total tendered value
- (2) In case of more than one such Micro and Small Enterprise, the supply shall be shared proportionately (to tendered quantity)

(VII) Developing Micro and Small Enterprise vendors: -- The Secretariat and every Department, Board, Corporation, Society, Institution, Public Sector Undertaking in Union Territory of Chandigarh shall take necessary steps to develop appropriate vendors by organizing Vendor Development Programmes or Buyer –Seller Meets and entering into Rate Contract with Micro and Small Enterprises for a specified period in respects of periodic requirements.

(VIII) Annual Plan for procurement from Micro and Small Enterprises on website: - The Secretariat and every Department, Board, Corporation, Society, Institution, Public Sector Undertaking in Union Territory of Chandigarh shall also prepare Annual Procurement Plan for purchases and upload the same on their official website so that Micro and Small Enterprises may get advance information about requirement of procurement agencies.

(IX) Enhancing participation of Micro and Small Enterprises including those owned by Scheduled Castes or Scheduled Tribe in Government procurements: ---For enhancing participation of Scheduled Castes or Scheduled Tribe in Government Procurement, the Secretariat and every Department, Board, Corporation, Society. Institution, Public Sector Undertaking in Union Territory of Chandigarh, shall take following steps, namely:-

 a) Special Vender Development Programmes or Buyer-Seller Meets shall be conducted by Departments / Public Sector Undertakings for Scheduled Castes or Scheduled Tribes; b) Outreach Programmes shall be conducted by District Industries Centre, UT, Chandigarh to cover more and more Micro and Small Enterprises from Scheduled Castes or Scheduled Tribes under its schemes of consortia formation; and

100

 c) District Industries Centre, UT, Chandigarh shall open a special window for Scheduled Castes or Scheduled Tribes under its Single Point Registration Scheme (SPRS)

(X) Reduction in transaction cost: - To reduce transaction cost of doing business. Micro and Small Enterprise shall be facilitated by providing them tender sets free of cost, exempting Micro and Small Enterprises from payment of earnest money, adopting e-procurement to bring in transparency in tendering process and setting up a Grievance Cell in the Department of Industries, Chandigarh Administration.

(XI) Reservation of specific items for procurement:-- To enable wider dispersal of enterprises in the country, particularly in rural areas, the Secretariat and every Department, Board, Corporation, Society, Institution, Public Sector Undertaking in Union Territory of Chandigarh shall continue to procure 358 items (Appendix) from Micro and Small Enterprises, which have been reserved for exclusive purchase from them. This will help in promotion and growth of Micro and Small Enterprises, including Khadi and Village industries which play a critical role in fostering inclusive growth in the country

#### (XII) Review Committee: -

(1) A Review Committee under the Chairmanship of Secretary Industries. Chandigarh Administration consisting of the following, shall monitor and review the Public Procurement Policy for Micro and Small Enterprises -

- i), Special Secretary Finance Member or his representative
   ii) Controller Printing & Stationery Member
   iii) Director, IT Member
   (iii) CGM/CITCO Member
- (iy) Director Industries

Member Member Member Member Secretary

Member

(2) This Committee shall inter-alia, review list of 358 items reserved for exclusive purchase from Micro and Small Enterprises on a continuous basis consider requests of the Secretariat, Departments. Board. Corporation, Society Institution, Public Sector Undertaking in Union Territory of Chandigarh for exemption from 20 percent target on a case to case basis and monitor achievements under the Policy.

(XIII) Setting up of Grievance Cell—In addition, a 'Grievance Cell' headed by the Director Industries, UT, Chandigarh, consisting of the following will be set up in the Department of Industries, UT, Chandigarh for redressing grievances of Micro. Small and Medium Enterprise in Government Procurement:-

- i. Project Manager (Mechanical) Member Distt Industries Centre, UT, Chd.
- ii. Asstt. Controller Finance and Accounts. Member Distt. Industries Centre, UT, Chd

iii, Superintendent, Distt. Industries Centre, UT, Chd.

This cell shall take up issues related to Government procurement raised by Micro and Small Enterprises with Departments or agencies concerned, including imposition of unreasonable conditions in tender floated by Government Department or agencies that put Micro and Small Enterprises at a disadvantage.

14. Removal of difficulty:- Any difficulties experienced during the course of implementation of the above Policy shall be clarified by the Department of Industries. UT Chandigarh through suitable press releases which be kept on the public domain.

ANURAG AGARWAL, IAS Secretary Industries, Chandigarh Administration

Endst. No. 219-GOI-(Part-I)-HII(3)-2015//957/Chandigarh, dated, the /6/9/15

A copy is forwarded to the Controller, Printing & Stationery, Union Territory, Chandigarh with the request that the notification may be published in the Chandigarh Administration Gazette (Extra ordina y) and 50 copies thereof may be supplied to this Administration for official use.

> Joint Secretary Home for Home Secretary, Chandigarh Administration

Endst. No. 219-GOI-(Part-I)-HII(3)-2015//957Chandigarh, dated, the 1619115

A copy is forwarded to the Director Industries, Union Territory, Chandigarh for information and necessary action.

Joint Seci retary Home for Home Secretary, Chandigarh Administration

Endst. No. 219-GOI-(Part-I)-HII(3)-2015/ /95-7-Chandigarh, dated, the /6/4/1/-

A copy is forwarded to the following for information of the officers:-

1. Private Secretary to the Adviser to the Administrator, U.T., Chandigarh

2. Private Secretary to the Home Secretary, iChandigarh Administration

Joint Secretary Home for Home Secretary, Chandigarh Administration

Endst. No. 219-GOI-(Part-I)-HII(3)-2015/ 1957 Chandigarh, dated, the (6)9/15

A copy is forwarded to the All Administrative Secretaries / Head of Departments / Boards / Corporations, Chandigarh Administration for information and necessary action.

Joint Secretary Home for Home Secretary, Chandigarh Administration

#### LIST OF ITEMS RESERVED FOR PURCHASE FROM SMALL SCALE INDUSTRIAL UNITS INCLUDING HANDICRAFT SECTOR.

### SI No. Item Description

- 1. AAC/and ACSR Conductor upto 19 strands
- 2. Agricultural Implements
  - (a) Hand Operated tools and implements
  - (b) Animal driven implements
- 3. Air/Room Coolers
- 4. Aluminum builder's hardware
- 5. Ambulance stretcher
- 6. Ammeters/ohm meter/Volt meter (Electro magnetic upto Class I accuracy)
- 7. Anklets Web Khaki
- 8. Augur (Carpenters)
- 9. Automobile Head lights Assembly
- 10. Badges cloth embroidered and metals
- 11. Bags of all types i.e. made of leather, cotton, canvas and jute etc. including kit bags, mail bags, sleeping bags and water-proof bag.
- 12. Bandage cloth
- 13. Barbed Wire
- 14. Basket cane (Procurement can also be made from State Forest Corpn. and State Handicrafts Corporation)
- 15. Bath tubs
- 16. Battery Charger
- 17. Battery Eliminator
- 18. Beam Scales (upto 1.5 tons)
- 19. Belt leather and straps
- 20. Bench Vices
- 21. Bituminous Paints
- 22. Blotting Paper
- 23. Bolts and Nuts
- 24. Bolts Sliding
- 25. Bone Meal
- 26. Boot Polish
- 27. Boots and Shoes of all types indluding canvas shoes
- 28. Bowls '
- 29. Boxes Leather
- 30. Boxes made of metal
- 31. Braces
- 32. Brackets other than those used in Railways
- 33. Brass Wire
- 34. Brief Cases (other than moulded luggage)

Brooms

35

36.

- Brushes of all types
- 37. Buckets of all types
- 38. Button of all types
- 39. Candle Wax Carriage
- 40. Cane Valves/stock valves (for water fittings only)
- 41. Cans metallic (for milk and measuring)
- 42. Canvas Products :
  - (a) Water Proof Deliver Bags to spec. No. IS 1422/70
  - (b) Bonnet Covers and Radiators Muff. to spec. Drg. Lv 7/NSN/IA/130295
- 43. Capes Cotton and Woollen
- 44. Capes Waterproof
- 45. Castor Oil
- 46. Ceiling roses upto 15 amps
- 47. Centrifugal steel plate blowers
- 48. Centrifugal Pumps suction and delivery 150 mm. x 150 mm
- 49. Chaff Cutter Blade
- 50. Chains lashing
  - 51. Chappals and sandals
  - 52. Chamois Leather
- 53. Chokes for light fitting
- 54. Chrome Tanned leather (Semi-finished Buffalo and Cow)

1

- 55. Circlips
- 56. Claw Bars and Wires
- 57. Cleaning Powder
- 58. Clinical Thermometers
- 59. Cloth Covers
- 60. Cloth Jaconet
- 61. Cloth Sponge
- 62. Coir fibre and Coir yarn
- 63. Coir mattress cushions and matting
- 64. Coir Rope hawserlaid
- 65. Community Radio Receivers
- 66. Conduit pipes
- 67. Copper nail
- 68. Copper Napthenate
- 69. Copper sulphate
- 70. Cord Twine Maker
- 71. Cordage Others
- 72. Corrugated Paper Board and Boxes
- 73. Cotton Absorbent
- 74. Cotton Belts
- 75. Cotton Carriers
- 76. Cotton Cases
- 77. Cotton Cord Twine

- 19. 5
- . 178. Cotton Hosiery
  - 79." Cotton Packs
- 80. Cotton Pouches
- 81. Cotton Ropes
- 82. Cotton Singlets
- 83. Cotton Sling
- .84. Cotton Straps
- 85. Cotton tapes and laces
- 86. Cotton Wool (Non absorbent)
- 87. Crates Wooden and plastic
- 88. (a) Crucibles upto No. 200
- (b) Crucibles Graphite upto No. 500
  - (c) Other Crucibles upto 30 kgs.
- 89. Cumblies and blankets
- 90. Curtains mosquito
- 91. Cutters

E and

- 92. Dibutyl phthalate
- 93. Diesel engines upto 15 H.P.
- 94. Dimethyl Phthalate
- 95. Disinfectant Fluids
- 96. Distribution Board upto 15 amps
- 97. Domestic Electric appliances as per BIS Specifications: Toaster Electric, Elect. Iron Hot Plates, Elect. Mixer, Grinders, Room heaters and convectors and ovens
- 98. Domestic (House Wiring) P.V.C. Cables and Wires (Aluminum) Conforming to the prescribed BIS Specifications and upto 10.00 mm sq. nominal cross section
- 99. Drawing and Mathematical Instruments
- 100. Drums and Barrels
- 101. Dust Bins
- 102. Dust Shield leather
- 103. Dusters Cotton all types except the items required in Khadi
- 104. Dyes :
  - (a) Azo Dyes (Direct and Acd)
  - (b) Basic Dyes
- 105. Electric Call bells/buzzers/door bells
- 106. Electric Soldering Iron
- 107. Electric Transmission Line Hardware items like steel cross bars, cross arms clamps arching horn, brackets, etc
- 108. Electronic door bell
- 109. Emergency Light (Rechargeable type)
- 110. Enamel Wares and Enamel Utensils
- 111. Equipment camouflage Bambod support
- 112. Exhaust Muffler
- 113. Expanded Metal
- 114. Eyelets

- 115. Film Polythene including wide width film
- 116. Film spools and cans 117. Fire Extinguishers (while
- 117. Fire Extinguishers (wall type) 118. Foot Powder
- 118. Foot Powder 119. French polish
- 120. French po
- 121 Funnels
- 121. Fuse Cut outs
- 122. Fuse Unit
- 123. Garments (excluding supply from Indian Ordnance Factories)
- 124. Gas mantels
- 125. Gauze cloth
- 126. Gauze surgical all types
- 127. Ghamellas (Tasllas)
- 128. Glass Ampules
- 129. Glass and Pressed Wares
- i 130. Glue
- 131. Grease Nipples and Grease guns
- 132. Gun cases
- 133. Gun Metal Bushes
- 134. Gumtape
- 135. Hand drawn carts of all types
- 136. Hand gloves of all types
  - 137. Hand Lamps Railways
  - 138. Hand numbering machine
  - 139. Hand pounded Rice (polished and unpolished)
  - 140. Hand presses
  - 141. Hand Pump
- 142. Hand Tools of all types
  - 143. Handles wooden and bamboo (Procurement can also be made from State Forest Corpn. and State Handicrafts Corporation)
  - 144. Harness Leather
  - 145. Hasps and Staples
  - 146. Haver Sacks
  - 147. Helmet Non-Metallic
  - 148. Hide and country leather of all types
  - 149. Hinges
  - 150. Hob nails
  - 151. Holdall
  - 152. Honey
  - 153. Horse and Mule Shoes
  - 154. Hydraulic Jacks below 30 ton capacity
  - 155. Insecticides Dust and Sprayers (Manual only)
  - 156. Invalid wheeled chairs.
  - 157. Invertor domestic type upto 5 KVA
  - 158. Iron (dhobi)
  - 159. Key board wooden

857

- 160. Kit Boxes
- 161. Kodali
- 162. Lace leather
- 163. Lamp holders
- 164. Lamp signal
  - 165. Lanterns Posts and bodies
  - 166. Lanyard
  - 167. Latex foam sponge
  - Lathies 1.6.8.
  - Letter Boxes 169.
  - Lighting Arresters upto 22 kv 170.
  - 171 Link Clip
  - Linseed Oil 172.
  - 173. Lint Plain
  - 174. Lockers
  - 175. Lubricators
  - 176. L.T. Porcelain KITKAT and Fuse Grips
  - Machine Screws 177.
  - Magnesium Sulphate 178.
  - Mallet Wooden 179.
  - 180. Manhole covers
  - 181. Measuring Tapes and Sticks
  - 182. Metal clad switches (upto 30 Amps)
  - 183. Metal Polish
  - Metallic containers and drums other than N.E.C. (Not elsewhere 184. classified)
- Metric weights 185.
- Microscope for normal medical use 186.
- Miniature bulbs (for torches only) 187.
- M.S. Tie Bars 188.
- Nail Cutters 189.
- Naphthalene Balls 190.
- Newar 191.
- Nickel Sulphate 192.
- Nylon Stocking 193.
- Nylon Tapes and Laces 194.
- Oil Bound Distemper 195.
- Oil Stoves (Wick stoves orly 196.
- Pad locks of all types 197.
- Paint remover 198.
- Palma Rosa Oil 199.
- 200. Palmgur
- Pans Lavatory Flush 201.
- Paper conversion products paper bags, envelops, Ice-cream cup, 202. paper cup and saucers and paper Plates
- Paper Tapes (Gummed) 203.

C.		2~-
P.	20	4. Pappads
	20	5. Pickles and Chutney
Contraction of the	20 20	- i lies labric
	208	8. Plaster of Paris
	209	9. Plastic Blow Mouldard
Difference and	210	<ol> <li>Plastic Blow Moulded Containers upto 20 litre excluding Poly</li> <li>Plastic cane</li> </ol>
	210	
	212	
	213	B. Polythene bags
	214	Polythene Pipes
	215 216	P. Post Picket (Wooden)
Rest in	210	• Postal Lead seals
	218	Pouches
	219.	Pressure Die Casting upto 0.75 kg
	420.	. Privy Pans
	221.	
a second	222. 223.	
	223.	
	224.	
	226.	Rags
	227.	Railway Carriage light fittings
	228.	
	229. 230.	
	230. 231.	
4	231.	
	233.	
	234.	Roof light Fittings
	235.	Rubber Balloons
	236.	Rubber Cord
	237.	Rubber Hoses (Unbranded)
\$~ E	238.	Rubber Tubing (Excluding braided tubing)
	239.	Rubberised Garments Cap and Caps etc
	240.	Rust/Scale Removing composition
	241.	Safe meat and milk
	242.	Safety matches Safety Pins (and other similar products like paper pins, staples pins
		etc.)
	244.	Sanitary Plumbing fittings
	245.	Sanitary Towels (Barring sophisticated items)
	246.	Scientific Laboratory glass wares (Barring sophisticated items)
	247.	Scissors cutting (ordinary)

# Scanned by CamScanner

V.

- 248.
- Screws of all types including High Tensile 249. Sheep skin all types
- 250. Shellac
- 251. Shoe laces
- 252. Shovels
- 253. Sign Boards painted
- 254. Silk ribbon 255.
- Silk Webbing 256.
- Skiboots and shoes 257.
- Sluice Valves 258.
- Snapfastner (Excluding 4 pcs. ones) 259.
- Soap Carbolic
- 260. Soap Curd
- 261. Soap Liquid
- 262. Soap Soft
- 263. Soap washing or laundary soap
- 264. Soap Yellow
- 265. Socket/pipes
- 266. Sodium Nitrate
- 267. Sodium Silicate
- 268. Sole leather
- 269. Spectacle frames
- 270. Spiked boot
- Sports shoes made out of leather (for all Sports games) 271.
- Squirrel Cage Induction Motors upto and including 100 KW440 272. volts 3 phase
- 273. Stapling machine
- Steel Almirah 274.
- Steel beds stead 275.
- Steel Chair 276.
- Steel desks 277.
- Steel racks/shelf 278.
- Steel stools 279.
- Steel trunks 280.
- Steel wool 281.
- Steel and aluminium windows and ventilators 282.
- Stockinet 283.
- Stone and stone quarry rollers 284.
- Stoneware jars 285.
- Stranded Wire 286.
- Street light fittings 287.
- Student Microscope 288.
- Studs (excluding high tensile) 289.
- Surgical Gloves (Except Plastic) 290.
- Table knives (Excluding Cutlery) 291.
- Tack Metallic 292.

- 293. Taps
- 294. Tarpaulins
- 295.
- Teak fabricated round blocks 296. Tent Poles
- 297.
- Tentage Civil/Military and Salitah Jute for Tentage 298.
- Textiles manufactures other than N.E.C. (not elsewhere classified) 299
- 300.
- Tin Boxes for postage stamp 301.
- Tin can unprinted upto 4 gallons capacity (other than can O.T.S.) 302.
- **Tin Mess**
- 303 **Tip Boots**
- 304. **Toggle Switches**
- 305. **Toilet Rolls**
- 306. Transformer type welding sets conforming to IS:1291/75 (upto 600 amps)
- 307. Transistor Radio upto 3 band
- 308. **Transistorised Insulation - Testers**
- 309. Trays
- 310. Trays for postal use
- 311. Trolley
- 312. Trollies - drinking water
- **Tubular** Poles 313.
- Tyres and Tubes (Cycles) 314.
- Umbrellas 315.
- Utensils all types 316.
- Valves Metallic 317.
- Varnish Black Japan 318.
- Voltage Stablisers including C.V.T's 319.
- Washers all types 320.
- Water Proof Covers 321.
- Water Proof paper 322.
- Water tanks upto 15,000 litres capacity 323.
- Wax sealing 324.
- Waxed paper 325.
- Weighing Scale 326.
- Welded Wire mash 327.
- Wheel barrows 328.
- Whistle 329.
- Wicks cotton 330.
- Wing Shield Wipers (Arms and Blades only)
- 331. Wire brushes and Fibre Brushes
- 332. Wire Fencing and Fittings 333.
- Wire nails and Horse shoe nails 334.
- 00 mesh size Wire nettings of gauze thicker than
- 335. Wood Wool 336.
- Wooden ammunition boxes 337.

6

- 338. Wooden Boards
- 339. Wooden Box for Stamps
- 340. Wooden Boxes and Cases N.E.C. (Not elsewhere classified)
- 342. Wooden Flush Door Shutters
- 343. Wooden packing cases all sizes 344. Wooden pins
- 345. Wooden plugs
- 346. Wooden shelves
- 347. Wooden veneers
- 348. Woolen hosiery
- 349. Zinc Sulphate
- 350. Zip Fasteners

# HANDICRAFT ITEMS

## SI.No. Item Description

351 Cane furniture Handlooms

Source of Supply

North Eastern Handicrafts and

Development Corporation Assam Govt. Marketing Corpn. Craft Society of Manipur Nagaland Handicrafts and Handlooms Development Corpn -do-

- 352. Bamboo file tray, Baskets, Pencil stand, side racks etc.
- Artistic Wooden Furniture Rajasthan Small Industries Corpn., U.P. 353. Export Corporation

	and all all have were the
Wooden paper weight, rac	ks etc. do-
Glass covers made of woo and grass jute	d -do-
Jute furniture	West Bengal Handicrafts Dev. Corp. Jute Mig. Development Corporation Orissa State Handicrafts Dev. Corp.
Jute bags, file cover	-do-
Woolen and silk carpets	U.P. Export Corporation J and K Sale and Export Corporation
	and grass jute Jute furniture Jute bags, file cover